

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

62

T.C.P. No. 13/(MAH)/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd. & Ors.
V/s

M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ms. Meghna Rao i/b for Petitioners		Vertices Partners <i>[Signature]</i>
	Ms. Sayalee Kulkarni i/b for Respondents		orbit law services <i>[Signature]</i>

ORDER

TCP 13/397-398/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on 4.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)